

DATED: 29.8.2000.

HON'BLE MR. D.C. VERMA, MEMBER(J)

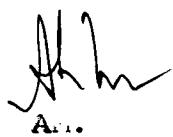
HON'BLE MR. A.K. MISRA, MEMBER(A)

On behalf of applicant learned counsel Shri.

Hariram has filed power today.

For respondents Shri. S. Verma, is present.

Heard M.P. No. 1416/2000, application ~~which~~ is for recall of the order dated 9.8.99. Heard counsel for the parties and perused the note-sheet. This O.A. was filed in 1991. It shows that, on all the previous dates, none appeared for the applicant and consequently, the O.A. was dismissed for non-prosecution. Vide order dated 9.8.99, we have seen the grounds taken in the application, no ground has actually been taken for condonation of or to explain such long delay and for absence. As, this M.P. was also moved on 26.6.2000 i.e. much beyond the time prescribed therefor and delay not explained so there is no ground. M.P. is rejected.



A.M.



J.M.

V.I.

OR
copy of order prepared
and returned to dealing hand
R.M. 4/9